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Title: Motion to consider Agricultural And Processed Food Products Export Development Authority (Amendment) Bill, 2008 ,
(Motion Adopted and Bill Passed).

MR. DEPUTY-SPEAKER: Now, we shall take up item no. 44.

...(Interruptions)

THE MINISTER OF STATE IN THE DEPARTMENT OF COMMERCE, MINISTRY OF COMMERCE AND INDUSTRY AND
MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI JAIRAM RAMESH): I beg to move:

"That the Bill to amend the Agricultural and Processed Food Products Export Development Authority Act,
1985, be taken into consideration."

MR. DEPUTY-SPEAKER: The question is:

"That the Bill to amend the Agricultural and Processed Food Products Export Development Authority Act,
1985, be taken into consideration."

The motion was adopted.

MR. DEPUTY-SPEAKER: The House shall now take up clause by clause consideration of the Bill.

The question is:

"That clauses 2 to 7 stand part of the Bill."

The motion was adopted.

Clauses 2 to 7 were added to the Bill.

Clause 1, the Enacting Formula and the Long Title were added to the Bill.

SHRI JAIRAM RAMESH: I beg to move:

"That the Bill be passed."

MR. DEPUTY-SPEAKER: The question is:

"That the Bill be passed."

The motion was adopted.

...(Interruptions)